

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1962
TO BE ANSWERED ON 03.07.2019**

LEGAL PROFESSION

1962. SHRI SANGAM LAL GUPTA:

Will the Minister LAW AND JUSTICE be pleased to state:

(a) whether land mafia and musclemen are reportedly entering in the field of legal profession in various parts of the country;

(b) if so, whether the Government proposes to take any concrete steps to check such practices;

(c) whether any guidelines are likely to be issued for taking strict action against the tainted advocates as per the instructions issued by the Supreme Court and various High Courts; and

(d) if so, the details thereof and time by which the guidelines will be issued?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (d) The information is being collected and will be laid on the Table of the House.

